

sizes had been returned to the plant by the structural steel fabricators and contractors who constructed the shops of the plant. This material has since been disposed of by the plant.

(b) No, Sir.

(c) Not necessarily. However, where such cuttings are of such sizes as can be used as re-rollable or industrial scrap, they would be costlier than melting scrap obtainable from the market.

(d) The cuttings have been sold by the plant through open tender at the best available price. Thus no unnecessary expenditure was incurred by the plant.

Rise in Price of Sugar after Decontrol

*1013. SHRI SAMINATHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the sugar price has not come down after decontrol and unprecedented release of 405 thousand tonnes of sugar;

(b) the ruling price of sugar; and

(c) the steps proposed to be taken by Government to check the rise in price of sugar?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) The sugar prices after decontrol are generally lower than the open market prices prior to decontrol. The quantity of sugar released in May 1971 after decontrol was 450 thousand tonnes.

(b) A statement indicating the latest wholesale and retail prices of sugar in some important markets is laid on the Table of the Sabha.

(c) Releases for sale of sugar by factories are being regulated in order to maintain reasonable and stable prices in the market.

Statement

Place	(As on 30.6.71)	
	Wholesale price (Rs. per quintal)	Retail Price Rs./Kg.
1	2	3
Hyderabad (Andhra Pradesh)	180	1.85
Gauhati (Assam)	188	2.00

1	2	3
Patna (Bihar)	183	1.95
Ahmedabad (Gujarat)	184 (29.6.71)	1.90
Trivandrum (Kerala)	181	1.90
Indore (Madhya Pradesh)	175	1.78
Madras (Tamil Nadu)	175	1.80
Bombay (Maharashtra)	184	1.95
Bangalore (Mysore)	182	1.90
Cuttack (Orissa)	190	2.00
Jaipur (Rajasthan)	183	1.95
Kanpur/Lucknow (Uttar Pradesh)	180	1.90
Asansol (West Bengal)	195	2.00
Calcutta (West Bengal)	196	2.10
Delhi	193	1.95

Closure of Central Fisheries Corporation

*1014. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a decision to close the Central Fisheries Corporation immediately has been taken; and

(b) if so, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) and (b). The question of the future of the Corporation is under consideration, but a decision in the matter has not yet been taken by Government.

10 एकड़ से कम कृषि योग्य भूमि वाले किसानों को सहायता देने सम्बन्धी योजना

*1015. श्री विभूति मिश्र: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने दस एकड़ से कम